

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95, 187 of 2017 & 975 OF 2018**

Dated: 20th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member**

In the matter of:

**Reliance Gas Transportation Infrastructure Ltd. Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Sonali Malhotra

ORDER

List the matter on **12.12.2018.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

ts/mk